

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:410
ANSWERED ON:25.08.2010
TECHNOLOGIES DEVELOPED BY NRDC
Sinha Shri Yashwant

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether the National Research Development Corporation (NRDC) has developed latest technologies;
- (b) if so, the details thereof;
- (c) whether the NRDC has patented these technologies;
- (d) if so, whether the users are allowed to market these technologies developed by the NRDC;
- (e) if so, the details of the terms and conditions thereof; and
- (f) the total revenue generated by way of marketing these technologies so far?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF SCIENCE AND TECHNOLOGY AND EARTH SCIENCES (PRITHVIRAJ CHAVAN)

(a), (b), (c), (d), (e) & (f): A statement is laid on Table of the House.

Statement referred in reply to parts (a), (b), (c), (d), (e) and (f) of Lok Sabha Starred Question No. 410 for answer on 25-08-2010

(a) & (b): No Madam. However, National Research Development Corporation (NRDC) promotes, develops, nurtures and commercializes technologies generated by the research institutions and universities in the country. Till date, NRDC has signed 4671 technology license agreements with industry / entrepreneurs for commercialization. Many technologies have been licensed to multiple licensees over different years, resulting in that many technology license agreements.

(c): NRDC provided assistance for filing a total of 383 patents on technologies of various research institutions, universities and individuals over the last five years, which even included technologies, not assigned to NRDC.

(d): The users are not allowed to market the technologies, licensed to them by NRDC. Licensees are allowed commercial exploitation of the technologies, by themselves only.

(e) & (f): Does not arise.